



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 15-02-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Cr. Misc. Petition No. 249/2017 Mukul Nand Kishore Koshti Vs. State	Sanjay Sharma	N.S. Shekhawat, PP
2	Sh. G.K. Garg, Sr. Advocate	S.B. Arbitration Application No. 5/2015 M/s MD Construction Vs. M/s Laxmi Prime Buildwell Pvt Ltd	Ajay Goyal	R.R. Choudhary
3	Sh. N.M. Ranka Sr. Advocate	S.B. Arbitration Application No. 37/2016 Vivek Bhatia Vs. Sanjay Thakur	Pardeep Malik	Abhinav Sharma
4	Sh. Ajeet Bhandari, Advocate	S.B. Cr. Misc. Petition No. 851/2015 & 249/2015 Rajni Kaur Vs. State	Sh. Sanchit Tamra	Rakesh Kumar
5	Sh. J.D. Sharma, RHJS (Retd.)	S.B. Cr. Revision Petition No. 810/2016 & 811/2016 Rituraj@Rohit Parashar Vs. Smt. Pinki@ Vishakha Parashar	Lokesh Taylor	Ajay Goyal
6	Sh. J.D. Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No. 302/97 Thakurji Shri Baldauji Vs. Swetambar Jain	Rahul Sharma	Harsh Sharma
7	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal No. 190/2003 Smt. Lad Bai Vs. Sri Chand	Manish Sharma	V.K. Tamolia
8	Sh. Manoj Sharma Advocate	S.B. Cr. Misc. Petition No. 640/2017 Uttam Sharma Vs. State	Satish Khandal	Sudesh Saini
9	Manoj Sharma, Advocate	S.B. Civil First Appeal No. 258/2011 Partitosh Sharma Vs. ICICI Bank Ltd.	Jitendra Kumar Sharma	Saurabh Bhandari
10	Smt. Nirmala Sharma, Advocate	S.B. Cr. Misc. Petition No. 4286/2014 & 1555/2013 Smt. Resham Madhogaria Vs. State	Rajeev Surana	Meenakshi Pareek, PP
11	Smt. Sumati Bishnoi, Advocate	S.B. Cr. Misc. Petition No. 3273/16 Vinita Tak Vs. State	Sanchit Tamra	S.S. Rathore
12	Smt. Madhuri Singh Advocate	S.B. Cr. Misc. Petition No. 5642/2016 Shantnu Garg Vs. State	Madhav Mitra	N.S. Shekhawat, PP
13	Sh. Sageer Ahamed Advocate	S.B. Cr. Misc. Bail Application No. 733/2017 Jay Ram Vs. State	K.L. Meena	Mohar Pal Meena

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anur Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur

“Help The Needy –Timely Help May Create History”



MEDIATION CENTRE

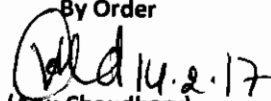
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1	Sh. G.K. Garg, Sr. Advocate	Civil Appeal No. 2091/2007 Peeru Lal Vs. Smt. Teekam Chand	S.S. Shamshery	S.K. Bhattacharya
2	Sh.O.P.Sharma-I RHJS (Retd.)	S.B. Civil First Appeal No. 676/2006 Hukum chand Vs. Birdhi Chand	Chiranji Lal Saini	Praveen Jain
3	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil Writ Petition No. 1669/16 Kanhiya Lal Vs. Babu Lal	Deepak Khandelwal	M.L. Goyal
4	Smt. Madhuri Singh , Advocate	D.B. Civil Misc. Appeal No. 2180/16 & 2181/16 Pragati Kasliwal Vs. Kapil Jain	Rajesh Mootha	A.K. Jain
5	Sh. Basant Singh Chhaba, Advocate	S.B. Cr. Misc. Petition No. 5420/2016 Mukesh Barad Vs. State	G.L. Sharma	N.S. Dhakkad, PP
6	Smt. Nirmala Sharma, Advocate	S.B. Cr. Misc. Petition No. 1424/2007 & 1425/2007 Bhagwan Sahay Vs. State	S. R. Surana	M.P Khandelwal
7	Sh. Shashi Bhusan Gupta, Advocate	S.B. Cr. Misc. Petition No. 5398 / 2016 Smt. Neha Wadhwa Vs. State	Sangeeta Sharma	Jitendra Srimali, PP

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